

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 06-02-2017

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	627/16	
PETITION NUMBER	:	TP 295/17	
NAME OF THE PETITIONER (S)	:	PROPCARE MALL MANAGEMENT(INDIA) PVT. LTD.	
NAME OF THE RESPONDENT (S)	:		
UNDER SECTION	:	391/394	

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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SHRUTI JERE
9900053088

Advocate for Applicant

[Signature]

Counsel for Petitioner company is present. She is directed to file 2 sets of copies and for hearing posted to 29.03.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)